GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1125 ANSWERED ON:30.07.2010 CONTAMINATION OF EATABLES BY OXYTOCIN INJECTION Singh Shri Dhananjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Oxytocin injection is being sold unrestricted despite ban;
- (b) if so, the steps taken by the Government in this regard;
- (c) the number of deaths reported in the country due to intake of eatables contaminated by oxytocin during the last three years, Statewise and year-wise; and
- (d) the number of individuals found guilty in this regard and action taken against them, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) & (b): The Drug Oxytocin is not banned in the country as it is considered as essential drug in medical practice both in human and veterinary field. It is used for the induction and augmentation of labour, to control post partum bleeding and uterine hypo tonicity in the third stage of labour and to promote lactation in cases of faulty milk injection. As per Drugs and Cosmetics rules 1945 amended vide GSR-242(E) dated 3rd April 2001, it is mandatory that Oxytocin injection is made for sale in single unit blister pack only.
- (c) & (d): The implementation of Prevention of Food Adulteration Act, 1954 and Rules, 1955is entrusted with the State/UT Governments. Incidences of death due to intake of eatables contaminated by Oxytocin has not been reported by any of the State/UT Governments.